

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 47/(MAH)/2017
CA No.

CORAM:



Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.03.2017

NAME OF THE PARTIES: All Arch India Pvt. Ltd.
V/s.
M/s. Siddhivinayak Infrsystem Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Sameer K. Chaudankar	Advocate for petitioner	
	ASIF NAQVI	Advocate for Respon	

ORDER

C.P. No. 47/I&BP/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. From the other side, the Respondent and the Legal Representative have not complied the directions as communicated vide Para 3 of the Order dated 20.03.2017. However, granted further leave to comply with the directions on or before 07.04.2017.
3. The matter is now listed as already observed in the past for hearing on **10.04.2017.**

Dated: **31.03.2017**

sd/-
M.K. Shrawat
Member (Judicial)